

NOTIFICATION No. 251 / 2019

I

The Government in G.O.Ms.No.2373, Home (Cts.III) Department, dated 06.12.2018, have issued orders sanctioning the constitution of a Sub Court at Manapparai in Tiruchirappalli District.

Thiru.V.Ananthan, I Additional Sub Judge, Tiruchirappalli, is transferred and posted as Sub Judge, Manapparai, in the aforesaid newly sanctioned Court.

II

The Government in G.O.Ms.No.2378, Home (Cts.III) Department, dated 07.12.2018, have issued orders sanctioning the constitution of an Additional Sub Court at Tiruchirappalli.

Tmt.P.Shanthi, Senior Civil Judge, functioning on deputation as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tiruchirappalli, is transferred and posted as IV Additional Sub Judge, Tiruchirappalli, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED:28.11.2019**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**

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